

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:BILASPUR

Original Application No.203/629/2018

Bilaspur, this Tuesday, the 10th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Bhim Rao IngleS/o Late Sukhdev Ingle
Aged about 61 yearsRetired Mail Overseer (Group D)
Raipur Sub-Division Office, R/o Veer Bhadra Nagar
Near Budha Talab, Raipur PIN Code No.492001
(Chhattisgarh) -Applicant

(By Advocate – **Shri B.P. Rao**)

V e r s u s

1. Union of India, Through the Secretary
Ministry of Communication Department of Posts Dak Bhawan
New Delhi 110001
2. The Director (Postal Services) Chhattisgarh Circle,
CPMG Office, Malviya Road, Raipur 492001 (CG)
3. The Sr. Supdt. Of Post Offices Raipur Division
Raipur 492009 (CG) - Respondents

(By Advocate –**Shri Vivek Verma**)

O R D E R (Oral)

By Navin Tandon, AM:-

The applicant has superannuated as Mail Overseer (Group D) with the respondent-department on 30.06.2017. He has not been paid pension so far.

2. He has submitted a representation dated 01.09.2017 (Annexure A-4), which has not been decided so far.

3. Learned counsel for the applicant submits that the applicant would be satisfied if the competent authority of the respondents is directed to consider and decide the said representation dated 01.09.2017 (Annexure A-4) in a time bound fashion, with a reasoned and speaking order.

4. Shri Vivek Verma, learned counsel appears on behalf of the respondents on receipt of advance copy of O.A. and submits that he has no objection if this Original Application is disposed of in above terms.

5. Accordingly, this Original Application is disposed of at admission stage itself, without going into the merits of the case, by directing the competent authority of the respondents to consider and decide the applicant's representation dated 01.09.2017 (Annexure A-4) with a reasoned and speaking order, within a period of 60 days from the date of receipt of a certified copy of this order. The decision so taken shall be communicated to the applicant.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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